





# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 366/2019

#### WARNER BROS. ENTERTAINMENT INC. .....Plaintiff

Through: Ms. Mehr Sidhu, Mr. Raghav Goyal and Ms. Priyanka Jaiswal, Advs. (M: 7862887964)

versus

HTTPS:HINDILINKS4U.TO & ORS. .....Defendants Through: None

# CORAM: SIDHARTH MATHUR (DHJS), JOINT REGISTRAR (JUDICIAL)

%

#### <u>ORDER</u> 06.12.2024

Ld. P.O. is on leave today.

List the matter for the purpose fixed on 13.12.2024.

# Reader a/w SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

DECEMBER 6, 2024/PU

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 06/07/2025 at 09:13:10